

SPECIAL BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/731(KB)2018
IA(I.B.C)/629(KB)2021,
IA(I.B.C)/730(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS GENA PHARMACEUTICALS LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physically)

Mr.P.P.Bishwal,Adv.] For the Liquidator
Ms.Suranjana Chatterjee,Adv.]3

O R D E R

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/730(KB)2024-**
 - i. This IA has been filed by the Liquidator placing on record 9th Progress Report, which is at page Nos. 12 to 47 and this application is duly supported by an affidavit of Liquidator at page Nos. 48 to 49.
 - ii. The progress report is taken on record and this IA is accordingly allowed and disposed of.
3. Post the matter for further consideration before the Regular Bench on **13/05/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ